

SPECIAL BENCH  
COURT - I

P-101

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/1593(KB)2018  
IA(I.B.C)/1921(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024

IN THE MATTER OF	ASSET RECONSTRUCTION COMPANY {INDIA}LIMITED VS UNI WORTH TEXTILES LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr.Ratnanko Banerji, Sr.Adv. ] For the Financial Creditor  
Mr. Kuldip Mallick,Adv. ]  
Mr.Pratik Ghose, Adv. ]  
Mr.Avishek Roy Chowdhury,Adv. ]

Mr.Jishnu Saha,Sr.Adv. ]For the Corporate Debtor  
Mr.Kumarjit Banejee,Adv. ]  
Mr.Prashant Kr.Singh,Adv. ]

O R D E R

1. Ld.Sr.Counsel/Counsel on both sides present.
2. Post the matter before the Regular Bench.
3. List this matter on **07/08/2024 at 3 P.M.**

**D. ARVIND**  
**Member (Technical)**

**BIDISHA BANERJEE**  
**Member (Judicial)**

PJ